


PRESS NOTE

The Hon'ble Judges of High Court of Karnataka, the Judicial Officers and the staff members working in High Court of Karnataka, the Judicial Officers and the staff members working in all the Courts in the State have contributed towards COVID-19 Relief Fund. The particulars are as follows:

SL. NO.	DESIGNATION	COVID - 19 AMOUNT
1	Hon'ble the Chief Justice and Hon'ble Judges of High Court of Karnataka (through Cheque)	825,000.00
2	Hon'ble Judges of High Court of Karnataka who have contributed through online	250,000.00
3	Judicial Officers working in High Court (Three days salary is contributed)	606,321.00
4	Officers, officials and staff members working in High Court (One day salary is contributed)	4,258,791.00
TOTAL		5,940,112.00
5	Judicial Officers working in the State	Three days salary is contributed
6.	Officers, officials and staff members working in all the Courts in the State	One day salary is contributed

Date: 07.04.2020


(RAJENDRA BADAMIKAR)
Registrar General,
High Court of Karnataka,
Bengaluru.